

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3259
ANSWERED ON:14.12.2011
EMPLOYMENT THROUGH OUTSOURCING
Punia Shri P.L.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the policy of providing employment through outsourcing and on contract has been implemented by various ministries and public sector undertakings;
- (b) if so, the details thereof and the number of persons employed under this policy during the last three years and the current year;
- (c) whether the foreigners have also been provided employment under this policy; and
- (d) if so, the details thereof ?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

- (a): No, Madam, there is not policy of the Central Government to provide employment through outsourcing and on contract in various Ministries and Public Sector Undertakings. However, in terms of Rules 163 to 185 of the General Financial Rules 2005, Ministries/Departments may outsource certain services in the interest of economy and efficiency as per the provisions of GFRs.
- (b): As the respective Ministries/Departments are empowered to outsource certain services on their own, no centralized data is maintained.
- (c) & (d): The Ministries/Departments and authorized to outsource certain service under the provisions contained in the General Financial Rules, 2005; no centralized data is maintained.